

Name of the Corporate Debtor: Supha Pharmachem Limited (Formerly Remedium Lifecare Limited); Date of commencement of CIRP: March 17, 2026; List of creditors as on:24th April 2026

List of operational creditors (Government dues)

(Amount in Rs.)

Sl. No.	Details of Claimant		Details of claim received				Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification/not admitted	Remarks, if any
	Department	Government	Date of receipt	Principal Amount Claimed	Interest Amount Claimed	Amount claimed	Principal Amount Admitted	Interest Amount Admitted	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable				
1	Income Tax	Central	30.03.2026	23,38,76,430	-	23,38,76,430	23,00,31,430	0	23,00,31,430	Income tax and penalty	No	27.32%	38,45,000	0	-	
2	Dy. Commissioner of State Tax, Mazgaon	Maharashtra State	07.04.2026	23,48,12,597	37,30,85,186	60,78,97,783	0	0	0	GST, Interest and penalty	No	0	60,78,97,783	0	-	Under appeal
3	The Commissioner of Customs -NS-II	Central	08.05.2026			2,97,70,06,455				Customs dues, Penalties and Interest	No	0	2,97,70,06,455		2,97,70,06,455	Under verification, bifurcation of Customes dues and Penalties break down and order, if any awaiting
3	Total			46,86,89,027	37,30,85,186	3,81,87,80,668	23,00,31,430	-	23,00,31,430			27.32%	3,58,87,49,238	0	2,97,70,06,455	